

(b) The scheme for grant of cash awards to non-Hindi knowing employees has been liberalised from this year, and an advance increment is given to all non-gazetted non-Hindi knowing employees for passing the Pragma or final examination in due time. No cash awards are, however, given to any employees for proficiency at the Prabodh or preliminary examination which is now a local or home examination only].

FIRING BY PAK. FORCES ON TRIPURA BORDER

*681. { SHRI T. M. DASGUPTA:
SHRI G. K. KAPOOR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Pak. Armed forces opened fire on Tripura police constables on the 12th October, 1964 near Anandapur of Sonamura Sub-Division and kidnapped one constable; and

(b) if so, whether Government had taken action for the release of the constable and whether he has been released by now?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Yes, Sir.

(b) Does not arise, as the constable succumbed to his injuries.

JOINT CADRE OF I.A.S. OFFICERS

*682. SHRI SHIVA NAND RAMAUL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that under the recently introduced scheme of Joint Cadre between certain States, the transfers etc. of the I.A.S. officers in the Union Territories are controlled by the Home Ministry; and

(b) if so, whether the same procedure is followed in the States also?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) There is only one Joint Cadre of I.A.S. Officers between Delhi Union Territory and the State of Himachal Pradesh. No other scheme of having Joint Cadre between certain States has been introduced. The only proposal now under consideration is that of extension of the Joint Cadre of Delhi and Himachal Pradesh to other Union Territories. This Joint Cadre is controlled by the Ministry of Home Affairs. There is no proposal of transferring any I.A.S. officer from other States to the Union Territories.

(b) Does not arise.

INTER-UNIVERSITY YOUTH FESTIVAL

*683. SHRIMATI DEVAKI GOPI-DAS: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Members of Parliament were not invited to the inaugural function and subsequent cultural programmes conducted at the Ninth Inter-University Youth Festival held in New Delhi;

(b) who was representing the Education Ministry at the Festival and what are his qualifications;

(c) the principles underlying different grades of passes and which was the authority determining those principles; and

(d) the total expenditure incurred by Government on this Festival?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) No, Sir.

(b) An Organising Committee consisting of the officers of the Physical Education and Recreation Division of the Ministry of Education was responsible for conducting the Festival.

(c) The Organising Committee determined the principle that the grade of pass be correlated to the status of the invitee subject to the availability of accommodation in the appropriate class.

(d) The total expenditure is not yet known but it is estimated to be in the neighbourhood of Rs. 1,80,000.

SHRI ALAGESAN'S VISIT ABROAD

*684. SHRI JOGENDRA SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Shri Alagesan, the Minister of State, recently visited the United States of America, Canada and Japan;

(b) if so, what was the object of his visit; and

(c) whether the object, if any, has been achieved?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN):

(a) Yes, Sir.

(b) and (c) I visited a number of plants and held discussions with leading industrial enterprises in the field of petro-chemicals, nitrogenous fertilisers and oil exploration and refining. The discussions were of an exploratory nature. Some of the companies showed keen interest in participating in suitable production schemes in India. Some proposals have already been received and more are expected to be received shortly.

PERSONS ARRESTED IN CONNECTION WITH EVE-TEASING

*685. SHRI R. S. KHANDEKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons who have so far been arrested in Delhi during this year for eve-teasing; and

(b) what steps are taken to combat this evil?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) 219 persons were arrested for eve-teasing during the period from 1st January 1964 to 30th November, 1964.

(b) Measures in the form of intensified patrolling at bus stops and busy shopping centres and posting of policemen in plain clothes near colleges, schools, girls' hostels, cinema houses, theatres, temples, crowded public places and picnic spots have been taken.

*686. [Transferred to the 23rd December, 1964].

STATEMENT BY SHEIKH ABDULLAH IN KASHMIR

*687. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a statement made by Sheikh Abdullah published in the 'Hindustan Times' dated the 14th November, 1964 in which he has given a warning of struggle, if peaceful methods fail to solve the Kashmir problem; and

(b) if so, what is the reaction of Government to such anti-India propaganda?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) and (b) Government have seen the press report to which attention has been drawn. Such statements are deplorable.

The declaration about Jammu and Kashmir State as being an integral and inseparable part of India has been reiterated several times in Parliament.

*688. [Transferred to the 24th December, 1964.]

SHORTFALL IN FERTILISER PRODUCTION

*689. SHRI N. PATRA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the main reasons for the shortfall in fertilizer production during the Third Five Year Plan period; and

(b) what steps have been taken to reach the target before the expiry of the Plan period?